NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP.No. 25/BB/ 2018	-	To file affidavit	252(3)	M/s Hari hara Developers & Construction Pvt Ltd Vs ROC

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

OI. R.C. Vankatah Rao Fr.

PCL Fr.

QHAO 65943

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ADVOCATE

ORDER

PCS for Petitioner Company is present. He has filed memo alongwith Affidavit. Heard him. List it for orders on 22/02/2018.

Member (T)

Member (J)